

34

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES:

SSK Engineering Works India
V/s.

Navinya Shipping Services Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Adv. Khushboo Agarwal with Abhipsa. Torpe	} Advocate	<u>Pagarwal</u>

ORDER

TCP No. 847/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel has not filed the Bank Certificate as well as statement of accounts and having not given intimation on this date of hearing to the Corporate Debtor, the Petitioner is hereby directed to comply with all these requisite by next date of hearing and file proof of service of intimating the next date of hearing to the Corporate Debtor.

List this matter for hearing on 03.10.2017.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)